

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 89 OF 2018 &  
IA NO. 843 OF 2017**

**Dated: 18<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Azure Photovoltaic Private Limited ..... Appellant(s)  
Versus  
Gulbarga Electricity Supply Corporation Limited & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Anuradha Mukherjee  
Ms. Shikha Tandon  
Ms. Shreya Seth

Counsel for the Respondent(s) : Mr. Sandeep Grover  
Ms. Pankhuri Bhardwaj for R-1

**ORDER**

Learned counsel for respondent No.1 seeks three weeks time to file reply. He may file the same on or before 09.08.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on **12.09.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**